

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.01.2023

ORDER NO. 17 of 2023

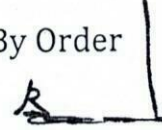
Hon'ble President is pleased to partially modify the roster order no. 215 of 2022 for CESTAT, New Delhi on 27.01.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 27.01.2023 at 02:30 pm	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P.V. Subba Rao, Hon'ble Member (Technical)	C/ROM/50032/2023 in C/445/2009 Sh. Dinesh Sharma, Proprietor of M/s Balaji Impex

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

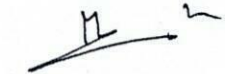
By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar